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Court No. 1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
Registration O.A. No. 630 of 1988

R.B. Nigam .... Applicant  
Versus  
D.R.M. Central Railway,  
Jhansi .... Respondents.

Hon. Ajay Johri, A.M.  
Hon. G.S. Sharma, J.M.

(By Hon. Ajay Johri, A.M.)

Shri R.K. Nigam for the applicant is  
present. The applicant also is present in person.  
38 We have heard them.

This application has been made under  
Section 19 of the Administrative Tribunals Act XIII  
of 1985, challenging the transfer order from Jhansi  
to Agra Cantt. The application is not being pressed.  
Therefore it is dismissed as not pressed.

*Z. Nigam*

J.M.

*Ajay Johri*

A.M.

Dated the 11th Aug., 1988.

RKM